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(DEPARTMENT OF REVENUE)
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NOTIFICATION
(INCOME-TAX)

No. 6063 (F.No.197/186/82-IT(AI): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Children's Film Society, India" for the purpose of the said section for the period covered by the assessment years 1984-85 to 1986-87.

Ad
(R. K. TEWARI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
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2. The Commissioner of Income-tax, Bombay City-IV, Bombay, with ref. to his letter D.O.No.BC/TC/289(16)/78-79, dated 16.8.84.
3. All Commissioners of Income-tax.
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Atma Ram
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